## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1384/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES:

Mitcon Consultancy & Engineering Services Pvt. Ltd.

V/s.

MV Sugar and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
8	Chaitanya Nikte	Advocate for Petitioner	for relitioner
8.	Vishal Navale i/b Tyish Dande Associates	for Rupon dent	16 male

## **ORDER**

## CP No. 1384/I&BP/NCLT/MB/MAH/2017

At request of the party, list this matter on **09.01.2018** for reporting settlement and filing withdrawal memo.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)